

OA.No.170/00169/2017/CAT/Bangalore Bench
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00169/2017

DATED THIS THE 05th DAY OF DECEMBER, 2018

HON'BLE DR.K.B. SURESH, MEMBER (J)
HON'BLE SHRI C.V.SANKAR, MEMBER (A)

R.Raja
S/o. Late.D.Rangaswamaiah
Aged about 34 years
R/a # 163, Bharathi Nagar
Hunsemaranahalli Post
Jala Hobli
Devanhalli Taluk
Bangalore-560 027.

... Applicant

(By Advocate Shri B.Veerabhadra)

Vs.

1. Air Officer Commanding
Air Force Station
Yelahanka
Bangalore-63.
2. The AOC-in-C HQ Training Command
IAS, Hebbal Post
Bangalore-56.
3. The Joint Director (DC)
Air Head Quarters
Vayhu Bhavan
New Delhi-11.
4. The Union of India
Rep. by its Secretary
Ministry of Defence
South Block
New Delhi-11.

...Respondents

(By Advocate Shri K.Gajendra Vasu)

ORDER (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (J))

Heard. The matter related to compassionate appointment which was rejected on twin grounds of the applicant being 34 years old at the time when he applied for the post and being not qualified. Learned Counsel for the applicant submits that if some time is given within that time he can acquire the qualification. But then after having gone through it, there appears to be practical difficulty as the time required for and time which can be granted are not harmonious. Therefore, we do not think that this is a fit case for interference. The OA deemed to be without merit. Dismissed. No costs.

(C.V.SANKAR)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER (J)

/ps/

Annexure-A1: Death Certificate
Annexure-A2: Letter dt.21/08/2000
Annexure-A3: Letter dt.26/02/2001
Annexure-A4: Letter dt.13/09/2001
Annexure-A5: Representation dt.11/01/2002
Annexure-A6: Representation dt.16/03/2002
Annexure-A7: Letter dt.03/04/2002
Annexure-A8: Representation dt.05/08/2004
Annexure-A9: Interview Letter dt.09/05/2005
Annexure-A10: Representation dt.22/06/2015
Annexure-A11: Reminder dt.30/11/2016
Annexure-A12: Reminder dt.05/12/2016
Annexure-A13: Letter dt.30/12/2016
Annexure-A14: Letter dt.16/01/2017

Annexures with reply statement:

Annexure-R1: OM dt.17/03/2015
Annexure-R2: Employment Assistance

Annexures with rejoinder:

Annexure-A15: Letter dt.17.07.2017 of Director/MT-7

Annexures with additional reply statement:

-NIL-
